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Title : Introduction of the Destitute Women and Widows Welfare Bill, 2009.

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Madam, I beg to move for leave to introduce a Bill to provide for the welfare of the destitute and widows and for matters connected therewith.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of the destitute and widows and for matters connected therewith."

The motion was adopted.

SHRI JAI PRAKASH AGARWAL : I introduce** the Bill.
